



2026:AHC:16404

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - A No. - 296 of 2026**

Sanjeev Kumar

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 3 Others

.....Respondent(s)

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|---------------------------|---|-------------|
| Counsel for Petitioner(s) | : | Gopal Khare |
| Counsel for Respondent(s) | : | C.S.C.      |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

List has been revised.

Nobody is present on behalf of the writ petitioner to press the present writ petition.

Accordingly, the application is **dismissed** for want of prosecution.

**January 22, 2026**  
A. Prajapati

**(Vikas Budhwar,J.)**